

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1546
TO BE ANSWERED ON 01.01.2018

CHANGES IN SAGY

1546. SHRI SANTIUSE KUJUR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government proposes to modify the Saansad Adarsh Gram Yojana (SAGY) considering the special circumstances of the States;
- (b) if so, the details thereof;
- (c) whether Government proposes to earmark funds for implementation of SAGY and if so, the details thereof;
- (d) whether Government has conducted any study regarding the population in Gram Panchayats in different States of the country for formulating SAGY and if so, the details thereof; and
- (e) whether Government proposes to change the guidelines for SAGY considering the views of the States and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) and (b) : No, Sir.

(c) : Under the Saansad Adarsh Gram Yojana framework, the development of Gram Panchayats has been envisaged through the convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds.

(d) : As per guidelines of Saansad Adarsh Gram Yojana (SAGY), a Gram Panchayat would be the basic unit. It will have a population of 3,000-5,000 in plain areas and 1,000-3,000 in hilly, tribal and difficult districts. In districts where the average unit size is larger, Gram Panchayats approximating the desirable population size may be chosen. Further, for districts having GPs where average unit size is smaller, two to three neighboring GPs approximating the desirable population can be adopted as one unit. ([As amended by R-11024/1/2017-NIC-DRD/SAGY on 3 August 2017](#))

(e) : Based on the experience gained in the implementation of SAGY and requests from Members of Parliament / States, the norms for identification of Gram Panchayats (GPs) have been amended so that for districts having Gram Panchayats where average unit size is smaller, two to three neighboring GPs approximating the desirable population can be adopted as one unit.
